

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 3

EXCISE APPEAL NO. 12585 OF 2014

[Arising out of OIO-VAP-EXCUS-000-COM-086-13-14 dated 24/03/2014 passed by Commissioner of Central Excise, Customs and Service Tax-VAPI]

JAYESH MANTRI

Senior Manager Of M/s, Ghcl Limited,
191-192, Mahala Falia, Bhilad,
Valsad, Gujarat

Appellant

Vs.

C.C.E. & S.T.-VAPI

4th Floor, Adharsh Dham Building,
OPP. Town Police Station, Vapi-Daman Road,
Vapi, Gujarat-396191

Respondent

Appearance:

Shri Anand Nainawati, Advocate for the Appellant

Shri Ajay Kumar Samota, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)**

Date of Hearing : 08.07.2024

Date of Decision :

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 12561 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C. L. MAHAR)
MEMBER (TECHNICAL)**